

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
Original Application No.182/2023**

Prasad Haribhau Jadhav & Ors. ... Applicants

v/s

M/s.Godavari Biorefineries Ltd. & Ors. ... Respondents

**Rejoinder on behalf of the Respondent No.2-Maharashtra
Pollution Control Board.**

I, Chandrakant N. Shinde, Aged - Adult, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Ahmednagar, having office at Savitribai Phule Vvyapari Sankul, 1st Floor, Hall Nos.2 & 3, Near T. V. Centre, Savedi, Ahmednagar-414 003, do hereby state on solemn affirmation as under:-

1. I am filing the rejoinder on behalf of the Respondent-Maharashtra Pollution Control Board.
2. It is submitted that I have read the copy of the above written submissions filed by the Applicant and being conversant with the facts of the case, I am able to depose to the same. I crave leave of this Hon'ble Tribunal to file further Affidavit, if necessary. I deny all the allegations made and /or contentions raised in the written submissions.
3. With reference to para 1, it is submitted that Section 21 of the Water (Prevention & Control of Pollution) Act, 1974 provides that : Power to take samples of effluents and procedure to be

Shinde

BEFORE ME

Mr. Manoj GaiKWAD

Mr. MANOJ GAIKWAD
Advocate & Notary Public
287, Bishop Lloyd Colony
Savedi, Ahmednagar



followed in connection therewith.—(1) A State Board or any officer empowered by it in this behalf shall have power to take for the purpose of analysis samples of water from any stream or well or samples of any sewage or trade effluent which is passing from any plant or vessel or from or over any place into any such stream or well. (2) The result of any analysis of a sample of any sewage or trade effluent taken under sub-section (1) shall not be admissible in evidence in any legal proceeding unless the provisions of sub-sections (3), (4) and (5) are complied with.

It is further submitted that the Joint Vigilance Samples means that the Industry will have to be intimated about the visit of the Field Officer from the Board and the sample shall be collected in presence of responsible person from the industry. The said exercise was done in compliance of the Hon'ble NGT Order dated 8/1/2024. Collection of sample u/s 21 of the Water (Prevention & Control of Pollution) Act, 1974 is followed in the event of filing of prosecution case. However, in the present case, Joint Vigilance Sampling has been done as per the directions of this Hon'ble Tribunal. Therefore, the Joint Vigilance Sampling shall not be confused with the legal sampling under Section 21 of the Water (Prevention and Control of Pollution) Act, 1974.


BEFORE ME

Mr. MANOJ GAIKWAD
Advocate & Notary Public
287, Bishop Lloyd Colony
Ahmednagar

4. With reference to para Nos.2 & 3, it is submitted that the Applicant has sought the information about the analysis reports of the water samples collected on 29/11/2023. Accordingly, the analysis results of the said samples was communicated to the Applicant on 13/02/2024. A copy of the RTI Application dated 18/01/2024 & reply given by the Respondent Board to the Applicant dated 13/02/2024 is enclosed herewith and marked as an **Annexure-I collectively**.

It is submitted that on 29/11/2023, the Officials of the Respondent Board at Ahmednagar alongwith the Applicant visited to the surrounding area of the Respondent Industry and collected sample of water from natural nalla outside the factory premises, which flows behind the industrial premises and meets Godavari River. The said water was reddish yellow in colour. On the same day i.e. on 29/11/2023, the officials of the Respondent Board at Ahmednagar alongwith the representative of the Respondent-industry visited to the premises of the Respondent-industry and observed that behind the industrial premises, the water is flowing in the nalla through the industrial premises and mixing with the Godavari river. It was observed that the said water is yellowish red in color. Natural nalla comes from village area & flows through industry premises & then meets Godavari River, however, there was no discharge of effluent from the Respondent-industry to the said nalla. The representative of the Respondent Industry further informed that



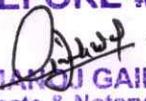
Manoj Gairowad

BEFORE ME

Manoj Gairowad
Mr. MANOJ GAIKWAD
Advocate & Notary Public
287 Bishon Llod Colony

due to sudden rainfall occurred on 27/11/2023, the natural nalla was started flowing through industrial premises. Hence, there is no violation of ZLD condition, therefore, the Respondent Board has not taken any action against the Respondent-industry or invoke the bank guarantee submitted for ZLD.

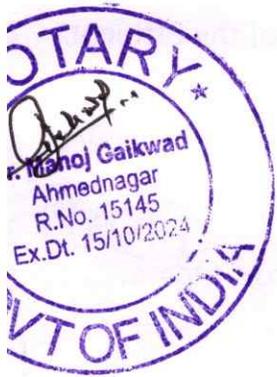
5. With reference to para 4 to 6. it is submitted that the environmental samples collected on 06/06/2023 from the pits near Godavari River. Those samples were collected outside factory premises to evaluate the effect of other environmental aspects. The JVS samples collected from outlet of treatment plant provided by industry to evaluate its performance. The dates of samples 13/7/2023, 7/12/2023 and 18/12/2023 mentioned in para 4 are the dates of outward of analysis reports of samples collected on 6/6/2023, 17/11/2023 and 19/11/2023.
6. With reference to para 7, it is submitted that the environmental samples are analysed for environmental parameters and not analysed as per Bureau of Indian Standards, as it is not a drinking source of water.
7. With reference to 8 and 9, it is submitted that the Bio-Remediation Project is carried out under the supervision of the Central Pollution Control Board as per directions of this Hon'ble Tribunal in Application No.68/2014 filed by Ashok Kajale v/s Godavari Bio-Refineries Ltd. & Ors.


BEFORE ME

Mr. MANOJ GAIKWAD
Advocate & Notary Public
287, Bishop Lloyd Colony
Saveri, Ahmednagar

8. With reference to para 10 and 11, it is submitted that Section 17(2) of the Water (Prevention & Control of Pollution) Act, 1974 provides that : Functions of the Board – The Board may establish or recognize a laboratory or laboratories to enable the Board to perform its functions under this Section efficiently, including the analysis of samples of water from any stream or well or of samples of any sewage or trade effluents. Accordingly, the Respondent Board has established Regional Laboratories, which are accredited under the Ministry of Environment and Forest, Govt. of India and National Accreditation Board for Testing and Calibration Laboratories (NABL). Hence, the Respondent Board is sending samples to the Board's Laboratories for analysis.

9. With reference to para 12, it is submitted that the Respondent Board has submitted the samples to the Board's Laboratory well within time. However, in case of delay for submission of samples to the Board's Laboratory, the samples are preserved as per the Guidelines prescribed by American Public Health Association.

10. With reference to para 13, it is submitted that during the inspection carried out on 13/2/2024, the Officials of the Respondent Board have followed the Guidelines laid down and collected the water and air samples. The analysis results of the



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BEFORE ME

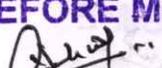
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MR. MANOJ GAIKWAD
Advocate & Notary Public
287 Pichor, Lloyd Colony

said samples is enclosed herewith and marked as an **Annexure-II**

11. With reference to para 14, it is submitted that in visit report, the Officials of the Respondent Board have made the observations about the pollution control system provided by the industry and its operational status as well as its disposal path of the effluent.
12. With reference to para 15, it is submitted that the Respondent Board has granted 3rd Consent to Operate (Part) for expansion and amalgamation of existing Consent to Operate to M/s. Godavari Bio-Refineries, Kopargan, Ahmednagar on 27/2/2023, subject to certain terms and conditions, which is valid upto 31/8/2024, wherein, it is one of the condition is to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process and scrubbing with metering system, so as to achieve zero liquid discharge. Further it is submitted that the industry has provided fullfledged effluent treatment plant of 600 CMD capacity comprising of equalization tank, an aerobic digester, aeration-I, clarifier-I, aeration-II, clarifier-II, sand & carbon filter, ultra filtration, RO and MEE of 60 CMD capacity etc. to treat the industrial effluent and the treated effluent is being recycled. Further it is submitted that the industry has provided STP of capacity 200 CMD to treat the domestic effluent and the treated domestic effluent is being utilized for gardening


BEFORE ME


Mr. MANOJ GAIKWAD
Advocate & Notary Public
287, Bishop Lloyd Colony

purpose. Therefore, the industry is complying with the consent conditions.

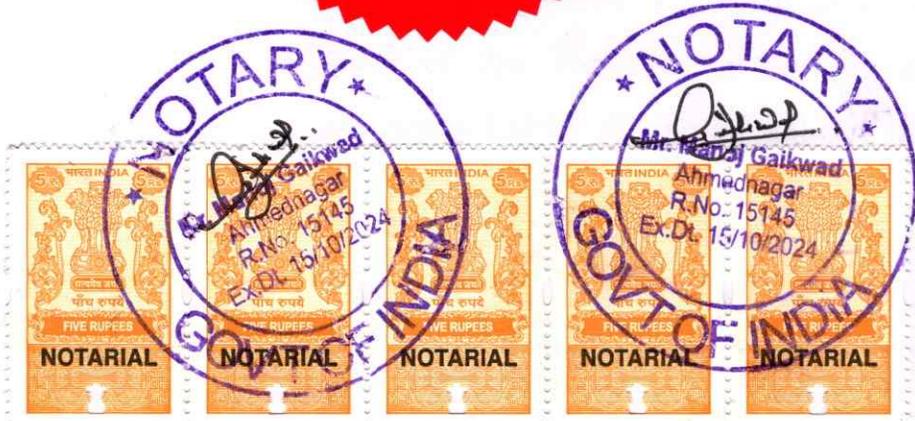
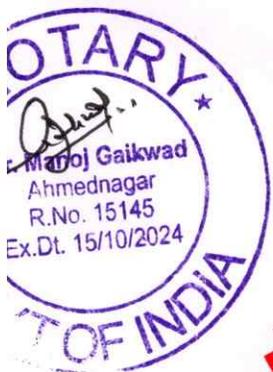
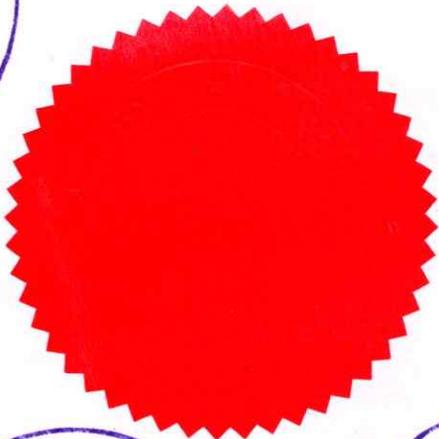
13. With reference to para 16, it is submitted that the Ambient Air Quality Monitoring (AAQM) was carried out 24 hours by Mobile van of MPCB on 6/10/2023 & 7/10/2023 and the results of the AAQM are within prescribed limits.

14. It is submitted that the Respondent-Industry has complied with the condition of Zero Liquid Discharge of Consent to Operate dated 27/2/2023.

Solemnly affirmed on this 10th day of April, 2024 at Ahmednagar.

For and on behalf of Maharashtra Pollution Control Board

(Chandrakant Shinde)
Sub-Regional Officer-Ahmednagar.



BEFORE ME

Solemnly affirmed before me by Chandrakant N. Shinde who is identified before me by _____ whom I personally know.

Manoj Gaikwad
Mr. Manoj Gaikwad
Advocate & Notary Public
287, Bishop Lloyd Colony,
Savedi, Ahmednagar

10 APR 2024

S.No./M.Y.G./NT/168/2024

महाराष्ट्र प्रदुषण नियंत्रण मंडळ,
उप - प्रादेशिक कार्यालय, अहमदनगर

फोन नं. व फॅक्स नं. -
०२४१-२४७०८५२

ई-मेल - sroahmednagar@mpcb.gov.in



“आपली सेवा आमचे कर्तव्य”

सावित्रीबाई फुले व्यापारी संकुल,
पहिला मजला, हॉल नं. २ व ३,
टि.व्ही. सेंटर जवळ, सावेडी,
अहमदनगर - ४१४००३.

जा.क्र. म.प्र.नि.मं./उ.प्रा.का.अह/ ४११

दिनांक : 13/02/2024.

प्रति,
श्री. प्रसाद हरिभाऊ जाधव,
मु. पो. वारी, ता. कोपरगाव,
जि. अहमदनगर - ४१३७०८.

विषय: माहिती अधिकार २००५ अन्वये मागितलेली माहिती.

संदर्भ: आपला माहिती अधिकार अधिनियमाद्वारे प्राप्त अर्ज दि.१८/०१/२०२४

उपरोक्त संदर्भीय विषयान्वये आपला माहिती अधिकार २००५ अन्वये मागितलेली माहितीबाबतचा अर्ज या कार्यालयास प्राप्त झालेला असून सदरील अर्जामध्ये आपण मागीतलेली माहिती या कार्यालयातील उपलब्ध दस्तऐवजानुसार सोबत जोडलेली आहे.

उपरोक्त माहितीबाबत आपले समाधान न झाल्यास आपण प्रथम अपिलीय अधिकारी तथा प्रादेशिक अधिकारी म.प्र.नि. मंडळ, उद्योग भवन, आय.टी.आय सिग्नल, सातपुर, नाशिक यांच्याकडे विहित कालावधीमध्ये अपिल करू शकता याची नोंद घ्यावी.

करिंदे
जन माहिती अधिकारी तथा
उप प्रादेशिक अधिकारी
म.प्र.नि. मंडळ, अहमदनगर.

एकुण पृष्ठ - (०८)

प्रत माहितीसाठी:- प्रथम अपिलीय अधिकारी तथा प्रादेशिक अधिकारी, मप्रनि मंडळ, नाशिक.

५१ मिळाले 13/2/2024
[Signature]

नमुना नं. १

माहितीचा अधिकार अधिनियम २००५ (अधिनियम क्र. २२ सन २००५)

कलम ६ (१) प्रमाणे करावयाचा अर्जाचा नमूना

प्रति,

हैदराबाद प्रशासक विभाग हैदराबाद
आयुक्त कार्यालय हैदराबाद



१) अर्जदाराचे संपूर्ण नाव

युवाक हरिनाथ भादव

२) संपूर्ण पत्ता

ह.प. वारी गा. हैदराबाद जि. हैदराबाद
हा.न. गुडराडहोस्टल, 7020083412

३) आवश्यक असलेल्या माहितीचा तपशील पाहणी अर्जात

(i) माहिती विषय

दि 29/11/2023 रोजी पावपत्ते नमुने घेण्याबाबत
आलेल्या पावपत्ते सविस्तर शिब्येबाबत करव्यान आलेल्या सविस्तर
पावपत्ते रिपोर्ट सविस्तर नमुने मिळावी

(ii) माहिती संबंधीत कालावधी

दि 29/11/2023

(iii) आवश्यक असलेल्या

माहितीचे वर्णन / तपशील

मिळावी दि किती

दि 29/11/2023 रोजी प्रेषण आलेले
पावपत्ते (को) री रिपोर्ट सविस्तर नमुने

(iv) माहिती टपालद्वारे किंवा व्यक्तीशः आवश्यक किंवा कसे

द्वारे

(v) टपालाद्वारे असेल त्या बाबतीत साधे पोस्ट नोंदणी डाक किंवा शिघ्र पोस्ट

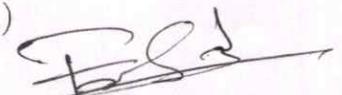
४) अर्जदार दारिद्र्य रेषेखाली आहे काय

नाही

(असल्यास त्याच्या पुराव्याची झेरॉक्स प्रत जोडणे आवश्यक आहे.)

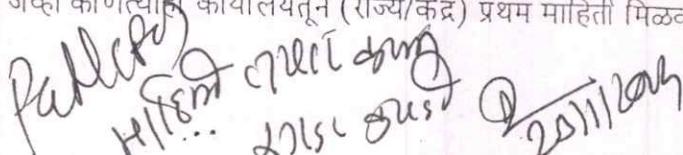
ठिकाण: वारी

दिनांक: 18/1/2024


अर्जदाराची स्वाक्षरी

टीप: - वरील नमुन्याचा अर्ज केव्हा करावयाचा

१) जेव्हा कोणत्याही कार्यालयेतून (राज्य/केंद्र) प्रथम माहिती मिळवायची असेल.



**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK**

Phone no. : 0253-2362820
Visit us at : <http://mpcb.gov.in>
mail : sonashiklab@mpcb.gov.in



Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/46

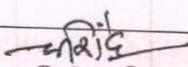
Date: 18/12/2023 05:17 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060044		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (Pimpal Odha Outside factory near Godavari river towards ETP Side)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/456		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 12:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:02 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:32 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:16 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.7		As Per SOP
2	Total Dissolved Solids(TDS)	1764.0	mg/l	As Per SOP
3	Suspended Solids (SS)	26.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	28.0	mg/l	As Per SOP
5	Chloride	89.97	mg/l	As Per SOP


**जन माहिती अधिकारी तथा
उप प्रादेशिक अधिकारी
म.प्र.नि. मंडळ, अहमदनगर**

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	92.0	mg/l	As Per SOP
7	Sulphate	795.60	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

This is an Electronically generated report does not require signature

Note :

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report

मशिंक
जन माहिती अधिकारी तथा
उप प्रादेशिक अधिकारी
म.प्र.नि. मंडळ, अहमदनगर

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK

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Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/47

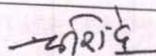
Date: 18/12/2023 05:18 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060045		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (Balantin Odha South side Nalla of Bioremediation side)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/457		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 12:50 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:03 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:32 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:18 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	8.1		As Per SOP
2	Total Dissolved Solids(TDS)	1990.0	mg/l	As Per SOP
3	Suspended Solids (SS)	45.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	40.0	mg/l	As Per SOP
5	Chloride	159.95	mg/l	As Per SOP


 जन माहिती अधिकारी तथा
 उप प्रादेशिक अधिकारी

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	98.8	mg/l	As Per SOP
7	Sulphate	889.00	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

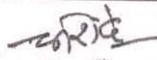
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Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report


उप प्रादेशिक अधिकारी तथा
म.प्र.नि. मंडळ, अहमदनगर

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK**

Phone no. : 0253-2362820
Visit us at : <http://mpcb.gov.in>
mail : sonashiklab@mpcb.gov.in



Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/48

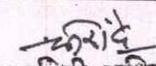
Date: 18/12/2023 05:19 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060680		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	ETP (ETP outlet before RO)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/458		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 01:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:03 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:32 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:19 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	6.9		As Per SOP
2	Total Dissolved Solids(TDS)	1640.0	mg/l	As Per SOP
3	Suspended Solids (SS)	27.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	75.0	mg/l	As Per SOP
5	Chloride	77.98	mg/l	As Per SOP


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Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	214.0	mg/l	As Per SOP
7	Sulphate	684.50	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Note :

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5. MU values will be reported on request.

Balkurshna Sangale
Scientific Officer,
I/c Regional Laboratory,
Nashik,

End of The Report


जन साहिती अधिकारी तथा
उप प्रादेशिक अधिकारी
म.प्र.नि. मंडळ, अहमदनगर

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NASHIK

Phone no. : 0253-2362820
Visit us at : <http://mpcb.gov.in>
mail : sonashiklab@mpcb.gov.in



Maharashtra Pollution Control Board,
1st floor-Udyog Bhavan, Rathi Chowk,
Near ITI, Trimbak Road, Satpur MIDC,
NASHIK- 422 007.

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Nashik/JVS/23-24/12/49

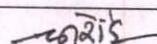
Date: 18/12/2023 05:20 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0060681		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (RO Permeate)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/459		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	29/11/2023 01:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	05/12/2023 07:04 PM
Analysis start Date (dd/mm/yyyy). :	06/12/2023 10:31 AM	Analysis end Date (dd/mm/yyyy). :	18/12/2023 05:20 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	6.1		As Per SOP
2	Total Dissolved Solids(TDS)	510.0	mg/l	As Per SOP
3	Suspended Solids (SS)	12.0	mg/l	As Per SOP
4	Biochemical Oxygen Demand (BOD)	5.4	mg/l	As Per SOP
5	Chloride	109.97	mg/l	As Per SOP


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Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	19.2	mg/l	As Per SOP
7	Sulphate	24.81	mg/l	As Per SOP
8	Oil & Grease	BDL	mg/l	As Per SOP

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

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Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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Scientific Officer,
I/c Regional Laboratory,
Nashik,

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उप प्रादेशिक अधिकारी
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Maharashtra Pollution Control Board,
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NASHIK- 422 007.

Test Report No.: MPCB/RL-Nashik/JVS/23-24/03/2

Date: 01/03/2024 10:56 AM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0065005		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	STP (Outlet)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/646		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	13/02/2024 12:45 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	16/02/2024 03:21 PM
Analysis start Date (dd/mm/yyyy). :	16/02/2024 04:03 PM	Analysis end Date (dd/mm/yyyy). :	01/03/2024 10:56 AM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	Suspended Solids (SS)	26.0	mg/l	As per SOP
2	Biochemical Oxygen Demand (BOD)	32.0	mg/l	As per SOP
3	Chemical Oxygen Demand (COD)	96.0	mg/l	As per SOP

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Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by:

Balkurshna Sangale

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I/c Regional Laboratory,
Nashik,

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NASHIK- 422 007.

Test Report No.: MPCB/RL-Nashik/JVS/23-24/03/15

Date: 01/03/2024 02:45 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0065006		
Name & Address of the Industry	M/s- Godavari Biorefineries Ltd. R22 Organic Chemicals manufacturing		
Sampling Location :	OTHERS (RO Permeate)		
Lab code :	MPCB/RL-Nashik/JVS/23-24/644		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Ahmednagar (Amit Latey)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Ahmednagar (Amit Latey) (SRO-Ahmednagar)	Seal No. :	223
Date of Sample Collection.(dd/mm/yyyy) :	13/02/2024 12:30 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	16/02/2024 03:19 PM
Analysis start Date (dd/mm/yyyy). :	16/02/2024 04:03 PM	Analysis end Date (dd/mm/yyyy). :	01/03/2024 02:45 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	8.6		
2	Total Dissolved Solids(TDS)	814.0	mg/l	
3	Suspended Solids (SS)	16.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	34.0	mg/l	
5	Chloride	149.95	mg/l	
6	Chemical Oxygen Demand (COD)	88.0	mg/l	
7	Sulphate	65.28	mg/l	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Balkurshna Sangale

Results Approved by: Balkurshna Sangale

Results Reviewed by: Balkurshna Sangale

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